(f) the steps taken by Government to integrate and uplift these minorities?

THE MINISTER OF STATE OF THE MINISTRY OF MINORITY AFFAIRS (SHRI SALMAN KHURSHEED): (a) to (e) The Sachar Committee had used, inter-alia, data of 55th Round (1999-2000) and 61st Round (2004-05) of National Sample Survey (NSS). The Ranganath Mishra Commission had used, inter-alia, data of 55th Round (1999-2000) and 2001 Census. Report of 64th Round (2007-08) of NSS indicates that Muslims enrolled at secondary level of education from among those in education system is 10.2% which is higher than 9.8% for Scheduled Tribes (ST). The enrollment at secondary level of education for Scheduled Castes (SC) and Other Backward Classes (OBC) is 11.3% and 12.5% respectively. Muslims currently attending educational institutions at secondary level are 5.0% in urban area and this is higher than 4.5% for Muslims in rural area.

(f) Government has taken a number of steps for the welfare of minorities and these include, the Prime Minister's New 15 Point Programme for the Welfare of Minorities which was announced in June, 2006. It promotes inclusive development by ensuring that a certain proportion of development projects are located in minority concentration areas and, wherever possible, 15% of targets and outlays under various schemes included in the programme are earmarked for minorities. It also provides for programme specific interventions for the welfare of minorities through introduction of new schemes. Three scholarship schemes are implemented and 37.14 lakh scholarships have been awarded to the students belonging to minority communities since 2007-08. A special area development programme called Multi-sectoral Development Programme is implemented in 90 minority concentration districts. Under this programme 6749 additional class rooms and 559 school buildings have been approved for these districts. The Government has taken several decisions on the follow-up action on the recommendations of the Sachar Committee and these include several initiatives for improving the conditions of minorities including Muslims.

Manpower to implement 15 point programme

†2362. SHRI PRABHAT JHA: Will the Minister of MINORITY AFFAIRS be pleased to state:

†Original notice of the question was received in Hindi.

- (a) whether it is a fact that Prime Minister's 15 point programme is being run to pay special attention to population of minorities in the country;
 - (b) if so, the details thereof;
- (c) whether it is a fact that in spite of large population of minorities in the country, required number of officers and employees for Government work concerning this class are not available;
 - (d) if so, the reasons therefor, and
 - (e) if not, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF MINORITY AFFAIRS (SHRI SALMAN KHURSHEED): (a) and (b) The Prime Minister's New 15 Point Programme for the Welfare of Minorities announced in June, 2006 provides for programme specific interventions. An important aim of the new programme, inter-alia, is to ensure that the benefits of various government schemes for the underprivileged reach the disadvantaged sections of the minority communities. In order to ensure that the benefits of schemes included in the programme flow equitably to minorities, the new programme envisages location of a certain proportion of development projects in minority concentration areas. It also provides that, wherever possible, 15% of targets and outlays under various schemes included in the programme should be earmarked for minorities Notable achievements of the new programme for 2009-10 are given in the Statement-I (See below). The achievements are also available on Ministry's website at www minorityaffairs.gov.in.

(c) to (e) The Prime Minister's New 15 Point Programme for the Welfare of Minorities provides for giving special consideration to minorities in recruitment of police personnel, Central police forces, Railways, nationalized banks and public sector enterprises and for this purpose, the composition of selection committees should be representative. In pursuance of this, the Department of Personnel & Training (DOPT) had issued instructions on 8th January, 2007.

The number of officers and employees from these minority communities recruited in Central Govt, offices, Public Sector Undertakings etc. during 2006-07, 2007-08 and 2008-2009 indicating an improving trend is given in Statement-II.

Statement-I

Notable Achievements of the New Programme for 2009-10

(A) Ministry of Rural Development

Physical & Financial Achievement of Indira Awas Yojana (IAY) and Swarnjayanti Gram Swarojgar Yojana (SGSY) for 2009-10

SI. No.	State/UT	IAY physical	IAY financial ((Rs. in Lakhs)		SGSY ph				
		Target	Target	Achievement	Target	Target	Achievement	Target	Annual	Achievement
		of	for	of iv	of	for	of	for	Targets	of
		IAY	Minority		IAY	Minority	vii	total	for	X
								Swarozgaris	Minorities	
								Assisted		
i	ii	iii	iv	V	vi	vii	viii	ix	х	ix
1	A & N Islands	2750	413	0	962.66	144.4	0.00	170	25	0
2	Andhra Pradesh	371982	55797	49822	130193.64	19529.05	141997.48	98391	14759	8947
3	Arunachal Pradesh	10873	1631	0	4195.73	629.36	0.00	4277	642	0
4	Assam	240446	36067	39932	92778.35	13916.75	12910.72	111087	16663	34297
5	Bihar	1098001	164700	155573	384300.66	57645.1	45662.93	234063	35109	16839
6	Chandigarh									

7	Chhattisgarh	57520	8628	2192	20132.11	3019.82	548.43	51982	7797	741
8	Dadra Nagar Haveli	458	69	0	160.4	24 06	000	170	25	0
9	Daman & Diu	205	31	0	71.75	10.76	0.00	170	25	0
10	Delhi									
11	Goa	2291	344	112	801.88	120.28	17.79	1426	215	17
12	Gujarat	182429	27364	11533	63850.07	9577.51	3095 17	37036	5555	3262
13	Haryana	25611	3842	4137	8964.07	1344.61	935.38	21792	3269	2269
14	Himachal Pradesh	8212	1232	314	3161.63	474.24	101.86	9171	1376	251
15	Jharkhand	97926	14689	16211	34274.25	5141.14	3247.51	88258	13239	6740
16	Karnataka	143311	21497	29413	50158.92	7523.84	3480.86	74295	11144	8664
17	Kerala	79695	11954	9755	27893.27	4183.99	2820.45	33342	5001	6104
18	Madhya Pradesh	114396	17159	8485	40038.76	6005.81	2130.02	111385	16708	9845
19	Maharashtra	224323	33648	24684	78513.1	11776.97	7360.25	146869	22030	11581
20	Manipur	9439	1416	154	3642.11	546.32	53.53	7449	1117	0
21	Orissa	215715	32357	14729	75500.32	11325.05	2308.68	112544	16882	3453
22	Pondicherry	1370	206	04	79.48	71.92	0	1695	254	48

i	ii	iii	iv	V	vi	vii	viii	ix	х	ix
23	Rajasthan	91670	13751	11223	32084.51	4812.68	2599.44	56421	8463	3367
24	Sikkim	2080	312	578	802.79	120.42	267.87	2135	320	450
25	Tamil Nadu	148929	22339	25901	52125.6	7818.76	7766.8	87004	13051	12828
26	Tripura	21182	3177	2400	8173.04	1225.96	487.63	13448	2017	674
27	Uttar Pradesh	493156	73973	55745	172604.37	25890.66	17089.69	336975	50546	32020
28	Uttaranchal	22476	3371	3457	8653.16	1297.97	948.9	17738	2661	907
29	West Bengal	297564	44635	75759	104147.37	15622.11	176737.13	125070	18761	11622
30	Jammu & Kashmir	25508	3826	245	9820.76	1473.11	18.63	11360	1704	161
31	Meghalaya	16440	2466	65	6343.27	951.49	25.03	8344	1252	90
32	Mizoram	3504	526	0	1351.82	202.77	0.00	1932	290	76
33	Nagaland	10878	1632	0	4197.54	629.63	0.00	5721	858	105
34	Punjab	31674	4751	994	11085.98	1662.9	219	10594	1589	1807
35	Lakshadweep	229	34	0	80.02	12.00	0.00	170	25	0
	Total	4052243	607837	543413	1431543.39	214731.44	145969.18	1822484	273372	177165

(B) Department of Financial Services

State-wise Priority Sector Lending (PSL) to minorities and outstanding quarterly progress for 200910 (Rs. in Crore)

SI.	State/UT	National	Target earmarked for	Achievement
No.		Target	minorities	
1	2	3	4	5
1	A & N Islands	345.74	55.76	103.61
2	Andhra Pradesh	88764.54	11115.95	9149.47
3	Arunachal Pradesh	322.46	70.64	140.25
4	Assam	8404.23	1329.01	1924.55
5	Bihar	14436.45	1790.25	1426.53
6	Chandigarh	9881.29	1213.98	1277.25
7	Chhatisgarh	9328.69	1144.61	584.39
8	Dadra Nagar Haveli	134.12	18.87	4.85
9	Daman & Dui	125.67	19.99	9.75
10	Delhi	51342.47	5981.87	3165.29
11	Goa	3344.78	1033.39	782.12
12	Gujarat	41786.74	5341.21	1860.81
13	Haryana	31025.57	4160.16	3760.11
14	Himachal Pradesh	7075.89	753.96	926.75
15	Jharkhand	8957.26	1300.16	1177.13
16	Karnataka	70259.93	9959.62	7031.87
17	Kerala	31828.52	11298.34	15106.13
18	Madhya Pradesh	38825.87	4968.33	3160.71
19	Maharashtra	131186.92	17139.84	8655.43

1	2	3	4	5
20	Manipur	601.79	90.75	216.12
21	Orissa	18683.4	2083.81	1695.11
22	Pondicherry	1228.08	184.67	184.78
23	Rajasthan	34863.55	4630.00	2699.72
24	Sikkim	755.46	173.73	311.17
25	Tamil Nadu	94197.82	11892.93	10276.65
26	Triputa	816.43	104.83	271.80
27	Uttar Pradesh	67141.25	10262	9850.54
28	Uttaranchal	8790.66	1339.52	1181.23
29	West Bengal	44140.76	6387.26	5687.76
30	Jammu & Kashmir	3202.15	546.05	961.23
31	Meghalaya	761.57	243.01	654.14
32	Mizoram	602.67	151.31	664.82
33	Nagaland	506.99	133.07	433.63
34	Punjab	37692.44	13520.20	16660.57
35	Lakshadweep	35.00	23.35	42.55
	Total	861397.16	130462.43	112038.82

(C) Ministry of Women & Child Development

Operationalisation of anganwadi centres under Integrated Child Development Services (ICDS) for 2009-10

SI.No.	State/UT	Target of	Achievement (Number of AWCs/
		Operationalisation	mini-AWCs became operational)
		for AWCs/mini-AWCs	in blocks with a substantial
			minority population
	i	ii	iii
1	A & N Islands	3	2
2	Andhra Pradesh	185	

	i	ii	iii
3	Arunachal Pradesh	661	661
4	Assam	7232	7602
5	Bihar	0	
6	Chandigarh		
7	Chhattisgarh	345	
8	Dadra & Nagar Haveli		
9	Daman & Dui		
10	Delhi	0	
11	Goa	44	39
12	Gujarat	102	23
13	Haryana	1081	0
14	Himachal Pradesh	2	
15	Jharkhand	1151	1151
16	Karnataka	181	181
17	Kerala	880	0
18	Madhya Pradesh		
19	Maharashtra	862	
20	Manipur	2074	
21	Orissa	1539	830
22	Pondicherry	0	
23	Rajasthan	612	0
24	Sikkim	103	94
25	Tamil Nadu	62	62
26	Tripura	653	
27	Uttar Pradesh	66	
28	Uttarakhand	1844	

	i	ii	iii
29	West Bengal	8319	6690
30	Jammu & Kashmir	1767	
31	Lakshadweep	20	17
32	Meghalaya	466	477
33	Mizoram	176	177
34	Nagaland	207	207
35	Punjab	5335	5499
	Total	35972	23712

(D) Ministry of Labour & Employment

Upgradation of Industrial Training Institutes (ITIs) into Centers of Excellence under World Bank assisted VTIP

Target/Financial progress report for 60 ITIs in Minority Concentration Districts (MCDs) for 2009-10 as on 31.03.2010

(Rs.in Crore)

SI. No	State/UT	Target for the year	Achievement
1	2	3	4
1	A & N Islands	1.4124	0
2	Andhra Pradesh	0.13	0
3	Arunachal Pradesh	0	0
4	Assam	1.705	2.08
5	Bihar	1.8721	0
6	Chandigarh	0	0
7	Chhattisgarh	0	0
8	Dadra & Nagar Haveli	0	0
9	Daman & Diu	0	0
10	Delhi	0.19	0

1	2	3	4
11	Goa	1.59	0
12	Gujarat	0	0
13	Haryana	0.16	0.34
14	Himachal Pradesh	0.5	0.81
15	Jharkhand	1.3576	0
16	Karnataka	2.197	4.6303
17	Kerala	2.6593	2.736
18	Madhya Pradesh	0.14	0.0784
19	Maharashtra	8.2767	7.734
20	Manipur	0	0
21	Orissa	0	0
22	Pondicherry	0	0
23	Rajasthan	0.06	0
24	Sikkim	0.01575	0.412
25	Tamil Nadu	0	0
26	Tripura	0	0
27	Uttar Pradesh	0.426	2.33
28	Uttarakhand	0.5495	0
29	West Bengal	2.1952	0.7049
30	Jammu and Kashmir	0	0
31	Lakshadweep	0	0
32	Meghalaya	0.54	0.33
33	Mizoram	0	0
34	Nagaland	0	0
35	Punjab	0	0
	TOTAL:	25.97655	22.1856

(E) Sarva Shiksha Abhiyan

Number of 7 components under SSA to be constructed in districts with substantial minority population (2009-10)

SI. No	o. State/UT	Numbe	er of	Number of		Numb	er of	Numbe	er of	Numb	er of	Number of		Number of	
		prima	ary	uppe	er	additi	onal	new pri	mary	new u	pper	teache	ers	"(KG	BV)
		schoo	ols	prima	ıry	class r	ooms	scho	ols	primary s	schools	sanctio	ned	sancti	ioned
		constru	cted	schoo	ols	constr	ucted	open	ed	oper	ned				
				constru	cted										
		Target	Ach.	Target	Ach.	Target	Ach.	Target	Ach.	Target	Ach.	Target	Ach.	Target	Ach.
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16
1	A & N Islands	0	0	0	0	10	0	0	0	0	0	0	0		
2	Andhra Pradesh	0	0	0	0	100	74	0	0	0	0	0	0	1	1
3	Arunachal Pradesh	56	56	6	0	240	240	56	56	6	6	130	130		
4	Assam	984	984	0	0	2156	2156	984	984	0	0	0	0		
5	Bihar	1417	1217	0	0	1897	1897	0	0	708	708	2124	2000	12	11
6	Chandigarh	0	0	0	0	0	0	0	0	0	0	0	0		
7	Chhattisgarh	0	0	0	0	0	0	0	0	0	0	0	0		

8	Dadra and Nagar Haveli	0	0	0	0	0	0	0	0	0	0	0	0			
9	Daman and Diu	0	0	0	0	0	0	0	0	0	0	0	0			
10	Delhi	0	0	0	0	0	0	0	0	0	0	0	0	1	1	
11	Goa	0	0	0	0	0	0	0	0	0	0	0	0			
12	Gujarat	0	0	0	0	0	0	0	0	0	0	0	0			
13	Haryana	0	0	0	0	862	862	0	0	0	0	0	0			
14	Himachal Pradesh	0	0	0	0	0	0	0	0	0	0	0	0	11	11	
15	Jharkhand	0	0	362	265	1840	1840	0	0	15	15	45	45			
16	Karnataka	0	0	0	0	288	288	77	77	0	0	303	303			
17	Kerala	0	0	0	0	228	288	0	0	0	0	0	0			
18	Madhya Pradesh	0	0	0	0	310	310	0	0	2	2	15	8			
19	Maharashtra	320	320	0	0	758	659	239	239	0	0	483	483			
20	Manipur	0	0	0	0	173	92	0	0	0	0	0	0			
21	Orissa	75	75	22	22	18	18	0	0	22	22	346	300			
22	Pondicherry	0	0	0	0	2	0	0	0	0	0	0	0			

1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16
23	Rajasthan	0	0	0	0	85	85	75	40	0	0	0	0		
24	Sikkim	4	0	0	0	75	75	4	4	0	0	8	0		
25	Tamil Nadu	0	0	0	0	0	0	0	0	0	0	1	1		
26	Tripura	170	0	0	0	0	0	0	0	0	0	0	0		
27	Uttar Pradesh	291	287	363	386	1939	1939	301	301	364	364	1516	1516		
28	Uttaranchal	6	6	34	22	328	150	34	30	34	25	114	114		
29	West Bengal	234	234	430	388	9363	9363	234	112	430	345	2691	2282	3	3
30	Jammu and Kashmir	8	8	126	126	0	0	0	0	11	11	33	33		
31	Meghalaya	62	42	0	0	381	177	62	62	127	127	505	483		
32	Mizoram	8	8	5	5	115	135	0	0	0	0	115	45		
33	Nagaland	0	0	0	0	0	0	0	0	0	0	0	0		
34	Punjab	0	0	0	0	0	0	0	0	0	0	0	0		
35	Lakshdweep	0	0	0	0	0	0	0	0	0	0	0	0	0	0
	Total:	3465	3237	1348	1220	21168	20588	2066	1905	1719	1625	8429	7765	28	27

Statement-II

No. of Officers and Employees from Minority Communities
recruited during 2006-07, 2007-08 and 2008-09

2006-07	2007-08	2008-09
Minorities	Minorities	Minorities
recruited (%age of	recruited (%age of	recruited (%age
minorities	minorities	of minorities
recruited)	recruited)	recruited)
12182	12195	14946
6.93%	8.23%	9.09%

Protection of traditional language of minorities

2363. SHRI MOHD. ALI KHAN: Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) whether Government is releasing funds to protect the traditional languages of minorities;
- (b) if so, the details thereof during the Eleventh Five Year Plan to each State especially for minority regions where many languages are being spoken; and
- (c) the action plan prepared to protect such languages for future generations by allocating sufficient funds to each State and to each language in our country especially during the Eleventh and Twelfth Five Year Plans?

THE MINISTER OF STATE OF THE MINISTRY OF MINORITY AFFAIRS (SHRI SALMAN KHURSHEED): (a) Yes, Sir.

- (b) The details are given in Statement (See below).
- (c) The Central Institute of Indian Languages, Mysore has various programmes on data collection, description, documentation and material production in a number of these languages in the 11th Five Year Plan. These programmes are being undertaken under the following projects:-
 - 1. Dimensions of Language Endangerment.
 - 2. Descriptive Study of Languages of the North East.